

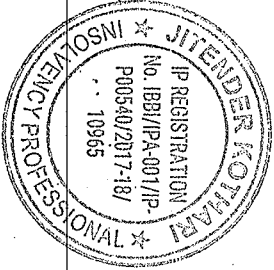
Annexure - 7

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 03/01/2024; List of creditors as on: 22/01/2024
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Jitender Kothari



Jitender Kothari
Interim Resolution Professional of
Shah Steel Impex Private Limited (under CIRP)
Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024
IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024